

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1207
ANSWERED ON:05.03.2013
MISUSE OF FUNDS UNDER NHM
Mahendrasinh Shri Chauhan ,Singh Shri Vijay Bahadur

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has received any complaints regarding misuse of the funds allocated under the National Horticulture Mission (NHM) by various States;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Union Government against the guilty officials?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c): No complaints regarding misuse of funds allocated under the National Horticulture Mission (NHM) by officials involved in implementation of scheme have been received. However, complaints alleging irregularities in use of NHM funds have been received against some states.

Under NHM scheme, funds are allocated annually to the State Horticulture Mission set up by the respective State Government. Out of the total annual allocation, Government of India's share is 85% and State Government's share is 15%. State Horticulture Mission provides assistance to the beneficiaries for undertaking the activities, as per their approved Annual Action Plan.

Funds released under the scheme to the states are subject to annual audit as per the extant financial rules. Joint Inspection Teams (JIT) comprising of NHM, State Horticulture Mission and other authorities undertake field visits periodically to verify the status of work as per the approved action plan.